

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) and (b). Government have seen press reports suggesting build-up of armed forces on the Indo-Pakistan border. Information available with the Government does not support these reports. Government are, however, aware of the tension developing as a result of the reported supply of arms by China and USA to Pakistan, and have initiated appropriate diplomatic moves to ease the tension created by these developments in our neighbourhood.

**Exploitation of Harijans**

205. SHRI SATISH PRASAD SINGH:  
SHRI K. LAKKAPPA:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Harijans are being exploited, killed and their property looted; and

(b) if so, what concrete steps Government propose to take to save their life and property?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Home Minister has written to the Chief Ministers/Governors/Lft. Governors of States/UTs where crimes against Scheduled Castes have been

occurring to convey to them the deep concern of the Government of India about these atrocities and the Central Government's anxiety to put an end to them. Based on an analysis of the common socio-economic factors, in which many of these crimes are rooted comprehensive guidelines of precautionary and preventive, punitive and rehabilitative measures, to be taken for effectively dealing with the crimes against members of Scheduled Castes have been communicated to the State Governments with this letter.

**Transfer of C.B.I. and Senior Police Officials**

206. SHRI R. K. MHALGI:  
SHRI K. M. MADHUKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of C.B.I. and other senior police officials have recently been transferred;

(b) if so, the details of these transfers since January 15, 1980; and

(c) the reasons for the transfer in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) A statement is attached.

(c) All the transfers have been effected for administrative reasons.

**Statement**

*Particulars of Sr. Police Officers transferred since 15-1-1980 and upto 10-3-1980*

S. No.	Name of the Officer and the post held	Details of release/transfer
1.	Shri J. N. Chaturvedi, Commissioner of Police, Delhi.	He proceeded on leave with effect from 24-1-1980.
2.	Shri S. N. Mathur, Director, I. B.	He was repatriated to the Government of Punjab on 8-2-1980.